

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal No. 05/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)



SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2017

NAME OF THE PARTIES: Mr. Kiran R. Ganatra
V/s.
M/s. E. Square Leisure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Prakash Shahar Durgaprasad Poojari i/b PDS Legal	Advocates for Resp no 1	
2	Trypti Shetty Sarah Jhanawala i/b Dhruve Liladhar & Co	Advocates for Petitioners	

ORDER

Company Appeal No. 05/58 & 59/NCLT/MB/MAH/2016

Having the parties reported that the settlement talks are in progress, at their request, list this matter for reporting on 24.02.2017 for settlement.

Sd/-

B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY
MEMBER (TECHNICAL).